

1. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO WOMEN AS ON 01/10/2022 TO 31/10/2022.


OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
15	01	—	16

2. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO JUVENILE AS 01/10/2022 TO 31/10/2022.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
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3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO PREVENTION OF CORRUPTION ACT, 1988 AS ON 01/10/2022 TO 31/10/2022.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
02	—	—	02

Verified by: 
05/11/2022
DEPUTY REGISTRAR (Judl.)
High Court of Sikkim
Gangtok
Gangtok